## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

STARRED QUESTION NO:464 ANSWERED ON:08.05.2007 IMMORAL TRAFFICKING Chowdhury Shri Adhir Ranjan;Singh Shri Uday

## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Immoral Trafficking of women and children is rampant in the country;
- (b) if so, the details thereof during each of the last three years including the current year, State-wise/Union Territory-wise;
- (c) whether the Government has decided to compensate victims of immoral trafficking in the country;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the steps taken/proposed to be taken by the Government to check its rising trend?

## **Answer**

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY) (a),(b),(c),(d),(e)&(f) A Statement is laid on the Table of the House.